# OFFICE OF THE PRINCIPAL DISTRICT \& SESSIONS JUDGE (HOS) IS HAZARI COURTS, DELHI 

## ORDER

Consequent upon appointment on Compassionate Ground to the post of Peon/Orderly/Dak-Peon in the pay band of Rs.5200-20200/-, Grade Pay of Rs.2000/- and as per $07^{\text {th }}$ CPC Pay Matrix Level-III, the following official has joined her duties in the Office Pool, Administration Branch-III, Central District, Tis Hazari Courts, Delhi, on the date mentioned against her name.

Hence, the following newly appointed Peon/Orderly/Dak-Peon is hereby taken on the strength/pay roll of this office w.e.f. the date mentioned against her name:


Copy forwarded for information \& necessary action to:-

1. The Principal District \& Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, NorthWest, North Districts, Delhi/New Delhi.
2. The Principal District \& Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay \& Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.
5. Sr. Adman. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi,
6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (JudI.), General Branch (Central), Tis Hazari Courts, Delhi.
8. PS office to the Pr. District \& Sessions Judge (HQs), Ti Hazari Courts, Delhi.
9. Admin. Officer (Judi.), ACRs Cell, Ti Hazari Courts, Delhi.
10. Dealing Assistant, Personal Files/ Transfer \& Postings/Leave/Seniority \& Promotion, Admn. Branch-III (Central), Tic Hazari Courts, Delhi.
11. Website Committee, THC, Delhi.
12. Branch In-Charge, LAYERS, THC, Delhi.
13. Official Concerned.
